GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO-3910** ANSWERED ON- 06/04/2023

HIGH NETWORTH INDIVIDUALS LEAVING THE COUNTRY

3910. SMT. MAUSAM NOOR

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) the total number of Indians who have given up Indian passports permanently and settled abroad in the last four years;

(b) the number of High Networth Individuals who have moved abroad permanently in the last four years, year-wise; and

(c) the steps taken by Government to check the outflow of Indians and India's wealth overseas?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to c) As per the information available with the Ministry, the number of Indians who renounced their Indian citizenship was 1,44,017 (in 2019); 85,256 (in 2020); 1,63,370 (in 2021) and 2,25,620 (in 2022). For reference purpose, numbers were 1,22,819 (in 2011); 1,20,923 (in 2012); 1,31,405 (in 2013); 1,29,328 (in 2014); 1,31,489 (in 2015); 1,41,603 (in 2016); 1,33,049 (in 2017); 1,34,561 (in 2018).

There are no restrictions on Indian nationals regarding travelling to foreign countries. Some of them settle down and acquire foreign nationality for personal reasons.

The Government recognizes the potential of the global workplace in an era of a knowledge economy. It has brought about a transformational change in its engagement with Indian diaspora. A successful, prosperous, and influential diaspora is an asset for India. India stands to gain a lot from tapping its diaspora networks and productive utilization of the soft power that comes from having such a flourishing diaspora. The Government's efforts are also aimed at harnessing the diaspora potential to its fullest including through sharing of knowledge and expertise.
